## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM. III/04/2015/ 1274

Dated, Shillong the 26th September 2016

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen will not sit today i.e. 26<sup>th</sup> September 2016.

All matters listed in COURT NO. 1 shall now be taken up by Hon'ble Mr. Justice V.P. Vaish after rising of the DIVISION BENCH.

By order,

REGISTRAR GENERAL

Memo No. HCM. III/04/2015/ 19.7 Y - 1/

Dated, Shillong the 26th September 2016

## Copy for information to: -

- The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar -cum-OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Mr. Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- 14. President / Secretary, Shillong Bar Association, Shillong.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 16. Notice Board.
- 17. Office File.

REGISTRAR GENERAL